

Education aid to dependents of Ex-Servicemen reading in Watson H.E. School, Madhubani

4160. SHRI BHOGENDRA JHA: Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that educational aid for the year 1980 to the dependents of ex-servicemen reading in Watson H.E. School, Madhubani and elsewhere in Bihar has not been paid ;

(b) if so, reasons therefor ;

(c) whether previously existing practice of job reservation for ex-servicemen has been done away within Bihar and some other States for the last few years ; and

(d) if so, reasons therefor and whether it is proposed to restart the same ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). No educational aid to the dependents of ex-servicemen reading in Watson H.E. School, Madhubani, Bihar State, is being given by the Central Government.

(c) and (d). The Government of Bihar has abolished the reservation of jobs in Class III and IV posts for ex-servicemen, since 1978. Some other States have not made any reservations of posts so far for ex-servicemen. The Government have taken up the matter with the concerned State Governments.

Taking over of Udyog Bhawan Co-operative Canteen

4161. SHRIMATI USHA VERMA: SHRI MOHD. YUSUF :

Will the Minister of INDUSTRY be pleased to state :

(a) the reasons for not taking over the Udyog Bhawan Co-operative Canteen by the Industrial Development Department when it is running under a heavy loss ;

(b) whether it is a fact the some persons have been employed in the above canteen after attaining the age of 65 years ;

(c) if so, the reasons therefor ;

(d) whether it is a fact that during the months of August-September some persons were recruited when they were not sponsored by the Directorate of Employment but they were sponsored in November, 1980 ; and

(e) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) Efforts are being made to improve the working of the Udyog Bhawan Co operative Canteen. As such, the question of taking over does not arise.

(b) and (c) . One person who was over 65 years was appointed as Deputy Manager on purely temporary basis taking into consideration his vast experience in the canteen management. Department of Personnel have, however, been approach by the Management to relax the upper age limit as a special case.

(d) and (e) . The Canteen Management have reported that no regular appointment was made during the months of August and September 1980. However, 3 persons were taken on purely temporary and *ad hoc* basis to fill up vacancies of sweeper, wash boy and salesman occurred due to resignation, etc. These appointments were however regularised in November 1980 when their names were sponsored by Directorate of Employment.

Complaint of Rape of a Lady of Alipur in Delhi

4162. SHRI RAMJIBHAI B. MAVANI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any F.I.R. has been filed at Village Alipur of Delhi or else where in Delhi/New Delhi regarding alleged rape of a Lady of Alipur (Delhi) by one young fellow on the night of 8th September, 1980 ;

(b) if so, the details of the said F.I.R. ;

(c) the action taken on the same and the outcome thereof; and

(d) the details of cases filed on the basis of the said Report and arrests of the culprits thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. A case vide FIR No. 270 dated 9-9-1980 u/s 376/506/452 IPC has been registered at P.S. Alipur, Delhi on the complaint of Smt. Kaushalya Devi w/o Late Shri Ghasi Ram r/o Village Alipur, Delhi.

(b) Smt. Kaushalya Devi reported that on the night between 8th/9th September, 1980 while she was sleeping in her room, a young man aged about 25/30 years son of Khajan Singh entered her room with a knife in his hand and threatened her to keep quit, otherwise he would kill her. She was raped by him. When the